

List of case record in 2 Sheets

Filing no.B.A.-8341/2020

Dinesh Mandal

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Kaushal Kishore Mishra

Defects

5. (e) Execution date may be corrected as there appears future date.
- 9 (i) Nomenclature of case is missing in the body of vak.
- (ii) Content of T/c of page-12 may be verified/corrected.
- (iii) Fresh legible copy/duly certified T/c of page 18 to 20 may be filed.